

HIGH COURT OF SIKKIM
GANGTOK

No.: 27/ESTT./HCS

Date : 12-08-2025

N-O-T-I-F-I-C-A-T-I-O-N

Hon'ble the Chief Justice has been pleased to constitute a Selection Committee consisting of the following officers of the High Court Registry for conducting written examinations and further recruitment process for selection against two(02) vacant posts viz., **Office Superintendent(Protocol)(01 No.) & Office Superintendent(General Management)(01 No.)** in the Establishment of the High Court of Sikkim :-

1. Mrs. Sonam Denka Wangdi, Registrar, High Court of Sikkim;
2. Mr. Benoy Sharma, Central Project Coordinator, High Court of Sikkim; and
3. Mr. Prosenjit Manna, Additional Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Sikkim.

By Order,

sd/-
(Prajwal Khatiwada)
Registrar General

Memo No. 6075-86/ESTT./HCS

Date: 12-08-2025

Copy to:-

1. Ms. Sonam Denka Wangdi, Registrar, High Court of Sikkim.
2. Mr. Benoy Sharma, Central Project Coordinator, High Court of Sikkim.
3. Addl. Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim.
4. Addl. Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim.
5. Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim.
6. Registrar(Judicial Service), High Court of Sikkim.
7. Chief Accounts Officer, High Court of Sikkim.
8. Dedicated Pay & Accounts Extension Office, High Court of Sikkim.
9. Accounts Section, High Court of Sikkim.
10. All Section In-charge, High Court of Sikkim.
11. Personal file.
12. File and
13. Guard file.


Joint Registrar